

DIVISION BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/219(KB)2019
COMP.APPL/84(KB)2020, CONT.A./8(KB)2022,
IA(COMPANIES.ACT)/93(KB)2022, IA(COMPANIES.ACT)/141(KB)2022,
COMP.APPL/1231(KB)2020, COMP.APPL/83(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	VINAY KUMAR MANGALAM VS GALUDIH INN PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance via video conference/physically

For Petitioner

Mr. Rohit Kr. Keshri, Adv.

Mr. N. Mahato, Adv.

Mr. Ankit Choraria, Adv.

Ms. Amrita Ghosh, RV(IBBI)

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **08.08.2024**.

**Satyajit Roy
(Court Officer)**